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(2024) 07 SIK CK 0039 Sikkim High Court

Case No: Writ Petition (C) No. 60 Of 2022

Ravi Tamang APPELLANT

Vs

State Of Sikkim & Ors. RESPONDENT

Date of Decision: July 31, 2024

Hon'ble Judges: Bhaskar Raj Pradhan, J

Bench: Single Bench

Advocate: N. Rai, Pradeep Tamang, Shakil Raj Karki, Bhusan Nepal, Mingma Lhamu

Sherpa, Natasha Pradhan

Judgement

Bhaskar Raj Pradhan, J

- 1. The learned Senior Counsel representing the petitioner seeks an adjournment to take steps in the matter. Time prayed for is granted.
- 2. List on 12.09.2024.